

- v. ENRD: Environment and Forestry
- vi. EPOR: Energy Sector - Power
- vii. FS: Fertilizer Sector
- viii. HEALTH: Health Sector
- ix. INDF: Industry and Finance
- x. INGN: Infrastructure Sector- General
- xi. INRD: Infrastructure Sector- Road
- xii. INTE: Infrastructure Sector- Telecommunication
- xiii. IT: Information Technology
- xiv. JUSTICE: Justice Access Strengthening
- xv. RD: Rural Development
- xvi. SCTE: Science & Technology
- xvii. SOSE: Social
- xviii. SOSE EDU: Social Sector Education
- xix. STRU: Structural Adj. Sector/F. Disb.
- xx. TC: Technical Cooperation
- xxi. URDE: Urban Development
- xxii. WRMN: Water Resources Management
- xxiii. WS: Water Supply and Sanitation

Notice for strike by employees

†3001. SHRI JAI PRAKASH: Will the Minister of FINANCE be pleased to state:

(a) whether the association of bank employees in the country had given a notice for all-India strike on 5 August, 2011;

†Original notice of the question was received in Hindi.

(b) if so, the details of demands made in the notice; and

(c) Government's views on these demands?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):
(a) to (c) The officers/employees of Public Sector Banks (PSBs) owing allegiance to the unions/associations which are constituents of United Forum of Bank Unions were on strike on 5th August, 2011 in support of their demands given in the Statement (*See below*). The issues mentioned in the Charter of demands are examined, keeping in view various relevant factors and the dynamics of the economy, on an ongoing basis.

Statement

Main Issues and Demands

1. Do not privatize Public Sector Banks.
2. Do not reduce Government's equity in Public Sector Banks.
3. Do not avail World Bank Loan to capitalize Public Sector Banks.
4. Do not proceed with merger of Banks
5. Do not allow unrestricted entry of foreign capital in banking sector.
6. Do not delete Section 12(2) of Banking Regulation Act.
7. Do not remove the ceiling on voting rights of foreign investors.
8. Do not issue licence to industrial houses to start their own banks.
9. Do not outsource permanent banking jobs and normal banking services.
10. Do not proceed with the scheme of private business correspondents.
11. Do not violate provisions of Bipartite Settlement on outsourcing.
12. Provide adequate staff in Banks through recruitment to maintain and improve customer service. Stop violation of working hours.
13. Revive BSRBs for recruitment of staffing Public Sector Banks.
14. Implement the compassionate appointment/financial compensation scheme as finalized between IBA and UFBU.
15. Issue revised uniform guidelines on house building loan, vehicle loan and festival advance to bank staff.
16. Implement 5 day banking.

17. Regulate and define working hours of bank officers.
18. Improve Pension Scheme in banking sector on the lines of Central Government Scheme - updation of Pension along with wage revision of serving employees, Uniform D.A. neutralization, improvement in commutation, Family Pension, Ex-Gratia of Pre -1986 retirees, etc.
19. Withdrawal of Government arbitrary instructions to Banks not to improve/amend any service condition without their permission.
20. Scrap Khandelwal Committee Recommendations.
21. Settle the demands of employees/officers of Rural Regional Banks and Co-op. Banks and of the Daily Deposit Collectors.

Schemes for saving farmers from money lenders

3002. SHRI BALWINDER SINGH BHUNDER: Will the Minister of FINANCE be pleased to state:

- (a) the number of Public Sector Banks (PSBs) having schemes for saving the farmers from private money lenders;
- (b) the saving features of such schemes of each bank; and
- (c) since when these schemes are in operation and outcome of the scheme particularly with reference to a number of farmers whose debts have been swapped?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):
 (a) to (c) The Government of India had in June, 2004 announced a package for doubling the flow of credit to agriculture and allied activities in a period of three years commencing from 2004-05 over the amount disbursed during the year 2003-04. This target was achieved in two years. Thereafter, the Government of India has been setting an annual target for the flow of credit to the agriculture sector. The target and achievement of Scheduled Commercial Banks during the last three years are as under:

Year	Target Amt. (Rs. in crore)	Achievement (Rs. in crore)
2008-09	2,80,000	3,01,907.80
2009-10	3,25,000	3,84,514.20
2010-11	3,75,000	4,46,778.98*

* provisional